

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman

21/8/1987

Mr CK Thakkar learned advocate for the applicant requests for some time for filing circular and instruction which have been contravent by the impugned order of transfer with copy to the respondents within 28th August, 1987. Allowed. Adjourned to 4th September, 1987 for admission.

*Phenu*  
( P H Trivedi )  
Vice Chairman

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman

4/9/1987

Heard learned advocate Mr C.K. Thakkar who files a petition for the petitioner initially withdrawing his case. Mr H.M. Kabra for the respondents appears who has no objection. The case ~~be~~ disposed of as withdrawn.

*Phirni*  
( P H Trivedi )  
Vice Chairman